## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 127 OF 2016**

Dated: 15<sup>th</sup> February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Trishul Power Pvt. Ltd. ...Appellant(s)

Vs.

Karnataka Power Transmission Corporation Ltd. ...Respondent(s)

& Ors.

Counsel for the Appellant(s) : Mr. Shubhranshu Padhi

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Neha Garg

Ms. Parichita Chowdhury

Mr. Shubham Arya for R-1, 4 & 5

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on <u>22.03.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

ts/mk